

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-18-2020****in****CRIMINAL WRIT PETITION NO.67 OF 2020**

Mrs. Sangeeta Babu Mote

... Applicant

Versus

State of Goa & Ors.

... Respondents

Shri G. Teles, Advocate for the Applicant.

Shri G. Nagvekar, Additional Public Prosecutor for the Respondents No.1
& 2.

Shri Deepak Gaonkar, Advocate for the Respondent No.3.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 7th September 2020****P.C. :**

Post the matter on 14.09.2020, for final disposal.

2. Interim relief to continue.

DAMA SESHADRI NAIDU, J.

NH